

IN THE INCOME TAX APPELLATE TRIBUNAL
'DB', AMRITSAR BENCH, AMRITSAR**HYBRID HEARING****BEFORE HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM**
AND
HON'BLE SHRI UDAYAN DAS GUPTA, JM**आयकरअपीलसं./ ITA No. 16/ASR/2024**
(निर्धारणवर्ष / Assessment Year: 2017-18)

Shri Rajesh Chandra Prop. Garhwal Drug House (Through L/H Shri Shashank Garg) Near Ramleela Maidan, Ganesh Bazar Srinagar Garhwal, Pauri Garhwal (UK) – 246 174	बनाम/ Vs.	ITO-Ward-1 Babar Shah Shrinagar (J&K)-190001
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. ABEPC-9052-F		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकीओरसे/ Appellant by	:	Withdrawal Application
प्रत्यर्थीकीओरसे/ Respondent by	:	Sh. Charan Dass (Addl. CIT) – Ld. Sr. DR

सुनवाईकीतारीख/ Date of Hearing	:	23-07-2025
घोषणाकीतारीख/ Date of Pronouncement	:	07-08-2025

आदेश / ORDER**Manoj Kumar Aggarwal (Accountant Member)**

1. The Ld. AR, vide letter dated 11-07-2025, sought withdrawal of the captioned appeal on the ground that a fresh appeal has been filed with correct PAN. The same was not objected to by Ld. Sr. DR.

2. Accepting the prayer of Ld. AR, the appeal of the assessee stand dismissed as withdrawn.

Order pronounced u/r 34(4) of Income Tax (Appellate Tribunal) Rules, 1963.

Sd/-
(UDAYAN DAS GUPTA)
JUDICIAL MEMBER

Sd/-
(MANOJ KUMAR AGGARWAL)
ACCOUNTANT MEMBER

Dated: 07-08-2025

आदेश की प्रतिलिपि अग्रेषित /Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF

ASSISTANT REGISTRAR

ITAT AMRITSAR